

Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government *inter alia* for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities.

Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) with an objective to provide skilling to one crore people under Short Term Training (STT) and Recognition of Prior Learning (RPL) across the country for four years i.e. 2016-2020 with an outlay of 12,000 crore. As on 11.11.2019, 15.4 lakh candidates have been reported and placed under this scheme in the country.

Government has implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content to job seekers.

Workforce employed in the unorganised sector

1864. SHRI TIRUCHI SIVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the data on number of workers in the unorganised sector in the country for the years 2014-2019, year wise?

(b) the number of women employed in the unorganised sector in the country for the years 2014-2019 year-wise; and

(c) the number of workers who have been employed on a contractual basis for the years 2014-2019?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) There is no separate published data for unorganised sector as a whole. However as per the results of Periodic Labour Force Survey (PLFS) conducted by National Sample Survey Office, Ministry of Statistics and

Programme Implementation during 2017-2018 and Annual Employment-Unemployment Surveys conducted by Labour Bureau, Ministry of Labour and Employment, the estimated Worker Population Ratio on usual status (principal status+subsidiary status) basis for persons aged 15 years and above (which includes both unorganised and organised) is to the extent available given below:

Worker Population Ratio (in %)

Survey Year	Male	Female	Person
2017-18 (PLFS)	71.2	22.0	46.8

Survey by Labour Bureau

2015-16	73.3	25.8	50.5
2013-14	73.5	29.6	53.7

(Note: Survey methodology and sample selection are different in PLFS and survey by Labour Bureau)

Child Labour Technical Advisory Committee

1865. SHRIMATI VANDANA CHAVAN : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Child Labour Technical Advisory Committee has held any meetings during the last three years and current year;

(b) if so, the details thereof including the number of meetings held and deliberations of the Committee; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) Technical Advisory Committee held several meetings for its deliberations and based on its recommendations, amendment in the Schedule of hazardous occupations and processes of Child and Adolescent Labour (Prohibition and Regulation) Act, 2016 was carried out.

(c) Does not arise in view of above.